

Sl. No. 5

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH

(Virtual Hearing)

PRESENT: SHRI KHETRABASI BISWAL – MEMBER (JUDICIAL)

: SHRI SATYA RANJAN PRASAD – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.07.2024 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/133/241/AMR/2019		241	Anitha Rayapati & 2 others Vs Tobacco Bye Products Pvt Ltd & 20 others

**ORDER**

**Present:** Mr. Bikki Raveendrababu, Ld. Counsel for the Petitioner

Mr. S.V. Rama Krishna, Ld. Counsel for R1 to R6 and R7.

Due to technical issues faced at the end of Ld. Counsel for the applicant his submissions could not be properly heard. Ld. Counsel Mr.S.V. Rama Krishna is present for R1 to R6 and R7.

List the matter for arguments before the regular bench on 28.08.2024

Sd/-

SATYA RANJAN PRASAD  
MEMBER (TECHNICAL)

Sd/-

KHETRABASI BISWAL  
MEMBER (JUDICIAL)

Venkat